## <u>COURT-I</u>

#### IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

### APPEAL NO. 241 OF 2017 AND APPEAL NO. 152 OF 2015

# Dated: 6<sup>th</sup> August, 2018

### Present: Hon'ble Mr. I.J. Kapoor, Technical Member Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of:				
Punjab State Transmission Corporation Ltd.				Appellant(s)
Punjab State Electricity Regula	atory	Versus y Commission & Anr.		Respondent(s)
Counsel for the Appellant(s)	:	Mr. M.G. Ramachandran Mr. Shubham Arya		
Counsel for the Respondent(s)	:	Mr. Sakesh Kumar for R-1		

#### <u>ORDER</u>

As agreed by learned counsel for the parties, list the matter for hearing on <u>10.09.2018.</u>

(Justice N. K. Patil) Judicial Member (I. J. Kapoor) Technical Member

ts/mk